

**In the National Company Law Tribunal,
Bengaluru, Special Bench**

C.P. (IB)/177(BEN)2020

Court No. 1

Item No. 16

IBC Under Sec 9

In the matter of:

M/S ALLEGIS SERVICES INDIA PRIVATE
LIMITED

.....Petitioner

V/s

M/S CRYPTOGRAPH TECHNOLOGIES
PRIVATE LIMITED

.....Respondent

Order delivered on ..15/04/2021

Coram:

**Shri RAJESWARA RAO VITTANALA, Honble Member(J)
Shri ASHUTOSH CHANDRA, Honble Member(T)**

For Petitioner(s):

MS. PRERNA PONAPPA

For Respondent(s):

MR. SURENDER DEVASANI, RP

Order

Heard Ms. Prerna Ponappa, learned Counsel for the Petitioner and Mr. Surender Devasani, learned RP through Video Conference.

The RP reports his presence and states that an Application U/s 12A of the Code has been filed. The Registry is directed to scrutinize the said Application and list the same on next date of hearing, if it is in order.

Post the case on **23.04.2021**

Member(T)

Member(J)

Brunda

Due to being engaged in preparation of pending disposed of/ order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

*Recd Copy
From Brunda's
Verified
14/07
Court Officer*